

आयकर अपीलीय अधिकरण, इंदौर न्यायपीठ, इंदौर
**IN THE INCOME TAX APPELLATE TRIBUNAL
INDORE BENCH, INDORE**

BEFORE SHRI VIJAY PAL RAO, JUDICIAL MEMBER
AND
SHRI B.M. BIYANI, ACCOUNTANT MEMBER

ITA No. 103/Ind/2021
(Assessment Year:2015-16)

M/s M.P. Paschim Kshetra Vidyut Vitran Co. Ltd. Indore	vs.	Pr. CIT-1 Indore
(Appellant / Assessee)		(Respondent/ Revenue)
PAN: AADCM 7397 N		
Assessee by	Shri Rajesh Mehta & Apurva Mehta, ARs	
Revenue by	Shri P.K. Mishra, CIT- DR	
Date of Hearing	03.01.2024	
Date of Pronouncement	04.01.2024	

CORRIGENDUM

Per Vijay Pal Rao, JM:

In the order dated 30.08.2023 passed by the Tribunal in the above-captioned appeal, the PAN No. of the assessee be read as **AADCM 7397 N** in place of AABCT2018B.

Sd/-
(B.M. BIYANI)
Accountant Member

Sd/-
(VIJAY PAL RAO)
Judicial Member

Indore, 04.01.2024

Patel/Sr. PS